

Declaration of Assets and Liabilities

Year 2021-22

I, AMIT KUMAR, son/daughter/wife of LATE MAHENDRA PRASAD
 aged 44 years, belonging to Bihar Legislative Assembly Secretariat
 service and presently working as Office Attendant, Secretary cell Bihar Legislative Assembly Secretariat Patna
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|--|--|------------------|-----------------------|
| (i) | Cash | 10,000 | LUCY KUMAR PASWAN | ANIK KUMAR | AERANSH KUMAR | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B-I-Salary A/c - Rs-25 B.O.B-A/c Rs-40,000 P.W.B-A/c - 10,000 | NIL | NIL | NIL | |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc | LIC Policy 847685177 Rs-10,000 / Per Annum But Not Active. | LIC Policy 528392801 Rs-5018 / Per Annum But Not Active | Bank of Baroda Sukanya Yojna Rs-20,000 | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | Gold-40g Rs-150,000 | Gold-140g Rs-4,50,000/- Silver-100g Rs-50,000 | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | Household Appliances | Household Appliances | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 1.718 Decimal PATERNAL VILL - KESHOPUR DPS - NALANDA | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Residential 1.562 Decimal PATERNAL Bela, Patna. | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |

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| | | | |
|-----|---|----------------------------|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL PAN NO (DHDPK0315R) | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :- 111105365701

Gender :- M (M/F)

Date of Birth :- 01/07/1977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSENGER Office Attendant
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- ~~MESSENGER OFFICE ATTENDANT~~ NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Amrit Kumar*

Name of Employee: AMIT KUMAR

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly
Secretariat Patna.

Place: Patna

Date: 09.02.22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Amrit Kumar
09.02.22